COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 107 OF 2015 AND APPEAL NO. 117 OF 2015

Dated: 9th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 107 OF 2015

In the matter of:

Haryana Power Purchase Centre & Anr. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Deepak Khurana for R-2

Ms. Nishtha Kumar for R-3

APPEAL NO. 117 OF 2015

In the matter of:

Lanco Amarkantak Power Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Mr. Shubham Arya for R-2

Ms. Nishtha Kumar for R-4

<u>ORDER</u>

Learned Counsel, Mr. M.G. Ramachandran, appearing for the Appellant in Appeal No.107 of 2015 and Respondent No.2 in Appeal No.117 of 2015 has filed the common written submissions. The same is taken on record.

List the matter on <u>12.02.2018.</u>

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Ss/Pr